

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 1352
TO BE ANSWERED ON 6TH DECEMBER, 2021**

SCHEMES FOR PRESERVATION OF TRIBAL AND FOLK CULTURE

†1352. **SHRI SHANKAR LALWANI:**
DR. BHARATIBEN DHIRUBHAI SHIYAL:

Will the Minister of CULTURE be pleased to state:

- (a) the details of the schemes formulated by the Government for preservation of vast cultural traditions of the country alongwith the details of all schemes being implemented in the State of Madhya Pradesh and Gujarat;
- (b) whether any scheme has been formulated by the Government for common artists particularly for the preservation of tribal and folk culture of Madhya Pradesh and Gujarat;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has formulated any scheme for preservation of cultural practices and restructuring and expansion of art related institutions; and
- (e) if so, the details of the schemes formulated by the Government in this regard particularly the schemes being implemented in Madhya Pradesh?

ANSWER

**MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH
EASTERN REGION
(SHRI G. KISHAN REDDY)**

(a) to (e) For preservation of vast cultural traditions, cultural practices and creating cultural infrastructure for art related institutions across the country including the State of Madhya Pradesh and Gujarat, Ministry of Culture administers the following financial grant schemes:

- i. Repertory Grant
- ii. Financial Assistance to Cultural Organizations with National Presence
- iii. Cultural Function Production Grant
- iv. Preservation and Development of Cultural Heritage of the Himalayas
- v. Financial assistance for Building Grant including Studio Theatres
- vi. Scheme for Financial assistance for Tagore Cultural Complexes
- vii. Senior/ Junior Fellowships to Outstanding Persons in the Fields of Culture
- viii. Scholarship to Young Artists in Different Cultural Fields
- ix. Tagore National Fellowship
- x. Scheme for Pension and Medical Aid to Artists

All the aforesaid schemes are Central Sector Schemes, brief details of which are at **Annexure-I**. Details of funds released under the aforesaid schemes during the last five years are as under:

(Rs. in lakh)

Sl. No.	Name of the Scheme	2016-17	2017-18	2018-19	2019-20	2020-21
1.	Repertory Grant	4013.28	4189.08	3347.37	3995.75	3480.15
2.	Cultural Organizations with National Presence	837.46	998.94	1112.00	701.03	930.46

3.	Cultural Function Production Grant	1926.26	3183.93	3282.00	1199.00	1651.90
4.	Preservation and Development of Cultural Heritage of the Himalayas	109.77	259.48	238.58	229.95	336.00
5.	Building Grant including Studio Theatres	76.05	221.67	315.91	273.47	193.47
6.	Tagore Cultural Complexes	1525.04	1815.50	361.92	1757.07	596.43
7.	Senior/ Junior Fellowships to Outstanding Persons in the Fields of Culture	862.20	876.60	992.00	832.20	888.60
8.	Scholarship to Young Artists in Different Cultural Fields	283.80	159.00	345.30	325.80	379.50
9.	Tagore National Fellowship	30.05	35.34	34.61	20.73	28.25
10.	Pension and Medical Aid to Artists	1317.00	1530.00	1973.59	1817.60	871.31

For preservation of folk and tribal culture of the country including Madhya Pradesh and Gujarat, the Government of India has set up seven Zonal Cultural Centres (ZCCs) in the country. These ZCCs organize various cultural activities and programmes on regular basis in the country in which folk and tribal artists showcase their talents for which they are given remuneration as per laid down norms. Annual grant-in-aid is provided to these ZCCs by Government of India to facilitate the above.

The Ministry of Culture organizes National Level Festivals like Rashtriya Sanskriti Mahotsavs (RSMs) through its Zonal Cultural Centres (ZCCs) where a large number of artists from all over India are engaged to showcase their talents. Besides, RSMs ZCCs also organize Regional Festivals alongwith other cultural activities/ programmes for promotion of folk/ tribal art and culture every year as per their programme calendar. The grant-in-aid released to these ZCCs during the last five years for organizing their activities including Regional Festivals and RSMs is as under:

(Rs. in lakh)			
Sl. No.	Year	Amount released for organizing activities including Regional Festivals	Amount released for organizing RSMs
i.	2016-17	6085.07	2318.00
ii.	2017-18	4689.71	967.50
iii.	2018-19	5952.69	375.00
iv.	2019-20	5732.95	996.00
v.	2020-21	4009.38	694.68

These ZCCs also implement number of schemes viz. Award to Young Talented Artists, Guru Shishya Parampara, Theatre Rejuvenation, Research & Documentation, Shipgram, OCTAVE and National Cultural Exchange Programme, the details of which are at **Annexure-II**.

Since 2007, Ministry of Tribal Affairs, Government of India is running a special scheme called Conservation cum Development Plan (CCD), meant for the 75 identified Particularly Vulnerable Tribal Groups (PVTG) in the Country. Under this centrally sponsored scheme, the grants are given to States and Union Territories

inhabited by such tribal groups to ensure that along with development interventions, the culture of such communities is also preserved, protected and promoted. The Ministry allocates annual budgetary provision to the States/UTs where the PVTGs inhabit. Details of funds released to the State Governments including Gujarat and Madhya Pradesh during the last five years under the scheme of 'Development of PVTGs' are as under:

(Rs. in lakh)						
Sl. No.	Name of the State	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	5105.00	2076.00	1837.00	3713.43	1245.51
2	A&N Islands	100.00	200.00	0.00	0.00	0.00
3	Bihar	342.84	295.91	0.00	0.00	0.00
4	Chhattisgarh	1230.00	1089.50	1051.50	1311.35	989.32
5	Gujarat	779.12	390.67	604.00	429.05	552.20
6	Jharkhand	3120.00	2043.75	3295.79	847.00	1777.29
7	Karnataka	136.00	467.00	460.00	1933.01	438.46
8	Kerala	100.00	62.00	0.00	0.00	88.00
9	Madhya Pradesh	10460.00	8232.46	7998.09	8064.89	2188.11
10	Maharashtra	2077.00	1226.25	1230.26	2510.00	1411.66
11	Manipur	329.00	195.00	1157.55	0.00	0.00
12	Odisha	1379.00	1297.00	3626.00	976.38	1202.00
13	Rajasthan	1331.00	1038.00	1008.00	968.10	968.00
14	Tamil Nadu	3055.00	1770.75	0.00	819.48	551.08
15	Telangana	1139.00	778.00	533.00	538.50	1460.50
16	Tripura	2250.00	2305.00	789.53	1960.82	231.43
17	Uttar Pradesh	0.00	17.96	0.00	0.00	82.04
18	Uttarakhand	292.48	130.00	565.86	489.53	295.00
19	West Bengal	574.00	330.76	843.42	437.47	519.40
Total		33799.44	23946.01	25000.00	24999.00	14000.00

Further 27 Tribal Research Institutes (TRI) have been set up across the country with an objective to act as a think tank and become repository of information on tribal communities. Under the scheme "Support to TRIs", the Ministry of Tribal Affairs provides funds to TRIs for undertaking studies and documentation on life and culture of tribal communities including tribes of North East. TRIs have conducted documentation (Audio-Video, photos and documentation in written and published form) of indigenous knowledge systems practices, cultures and customs of the tribal communities. Details of funds released to the State Governments during the last five years under the Scheme of 'Support to Tribal Research Institutes' are as under:

(Rs. in lakh)						
Sl. No	State	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andaman and Nicobar	0.00	0.00	99.00	0.00	0.00
2	Andhra Pradesh	0.00	940.42	749.58	500.00	455.00
3	Arunachal Pradesh	0.00	647.99	253.01	923.85	184.15
4	Assam	0.00	183.65	198.75	235.64	0.00
5	Chhattisgarh	0.00	168.73	504.49	0.00	0.00
6	Gujarat	0.00	2438.00	0.00	1719.06	0.00
7	Himachal Pradesh	0.00	0.00	106.80	68.05	50.00
8	Jammu And Kashmir	340.00	0.00	97.00	308.84	206.51
9	Jharkhand	0.00	0.00	1211.83	1654.50	0.00

10	Karnataka	117.00	130.00	106.00	185.50	26.35
11	Kerala	67.99	745.65	401.25	0.00	0.00
12	Madhya Pradesh	54.35	732.51	738.34	0.00	447.00
13	Maharashtra	0.00	0.00	485.01	141.00	0.00
14	Manipur	109.00	58.00	530.11	877.00	0.00
15	Mizoram	0.00	0.00	564.36	1512.00	1178.22
16	Nagaland	0.00	0.00	825.00	275.00	0.00
17	Odisha	322.39	662.90	819.07	780.04	503.00
18	Rajasthan	0.00	169.25	214.00	0.00	8.89
19	Sikkim	111.00	136.00	194.50	82.50	144.00
20	Tamil Nadu	0.00	133.20	177.25	0.00	0.00
21	Telangana	121.9	339.50	454.00	557.25	375.75
22	Tripura	73.25	198.75	316.14	335.52	0.00
23	Uttar Pradesh	43.26	0.00	0.00	0.00	35.15
24	West Bengal	150.82	215.45	380.15	149.25	0.00
25	Meghalaya	0.00	0.00	574.35	0.00	0.00
26	Uttarakhand	0.00	0.00	0.00	693.00	2183.48
27	Goa	0.00	0.00	0.00	0.00	202.50
Total		1510.96	7900.00	10000.00	10998.00	6000.00

**Annexure referred to in reply to parts (a) to (e) of Lok Sabha Unstarred
Question No. 1352 for 06.12.2021**

Brief of schemes administered by Performing Arts Bureau

1. SCHEME OF FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: The scheme consists of five components. The names and details of the scheme components are as given below:

i. Repertory Grant

The objective of Repertory Grant Scheme Component is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru–Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in theatre and 1 Guru & 10 Shishyas in music & dance.

Amount of Assistance – Guru Rs.10000/- p.m. , Shishya – Rs.1000-6000/- p.m.

ii. Cultural organizations with National Presence

The objective of this scheme component is to provide support for cultural activities at Large scale National / International level. The Quantum of assistance under this scheme is up to Rs. 5 Cr.

iii. Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/ Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh (Rs. 20 Lakh under exceptional circumstances)

iv. Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas*

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of funding is Rs. 10.00 lakhs per year for an organization which can be increased to Rs. 30.00 lakhs in exceptional cases.

***In case of North Eastern States, 90% of the project cost is financed by the Government.**

2. SCHEME OF FINANCIAL ASSISTANCE FOR CREATION OF CULTURAL INFRASTRUCTURE:

i. Financial Assistance for Building Grants including Studio Theatres*

The objective of the Building Grant Scheme component is to provide financial support to NGOs, Trusts, Societies, Govt. Sponsored bodies, Universities, Colleges etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non- metro cities.

ii. Financial Assistance for Tagore Cultural Complexes (TCC)*

The aim of the scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State/ UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations, reputed not-for-profit organizations etc. for creation of new large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme component also provides support for restoration, renovation, extension, alteration, up-gradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas, Multipurpose Cultural Complexes) etc. Under this scheme component, grant of up to Rs. 15 Crore (Rs. 50 Crore under exceptional Circumstances) is admissible which is 60% of the project cost.

3. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE:

i. Scheme for the Award of Fellowship to Outstanding Persons in the Field of Culture

Upto 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The fellowship is released in four equal six monthly installments on receipt of requisite research reports/ documents from the fellows.

ii. Scheme for Scholarships to Young Artistes in Different Cultural Fields

Upto 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The scholarship is released in four equal six monthly installments on receipt of requisite research reports/ documents from the Scholars.

***In case of North Eastern States, 90% of the project cost is financed by the Government.**

iii. Tagore National Fellowship for Cultural Research

The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25 Scholarships (Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years.

4. SCHEME FOR PENSION AND MEDICAL AID TO ARTISTES:

The objectives of this Scheme is to provide a pension of Rs.4.000/- p.m. to the old artistes and scholars (not less than the age of 60 years and annual income not exceeding Rs.48,000/- p.a.) who have contributed significantly in their specialized fields of arts, letters etc. but are now living in penury condition. The Scheme has also provision to provide medical aid facility to these Artistes and his/her spouse by covering them under a convenient and affordable Health Insurance Scheme of the Government. In the event of death of the beneficiary, the financial assistance is transferred to his/her spouse.

**Annexure referred to in reply to parts (a) to (e) of Lok Sabha Unstarred
Question No. 1352 for 06.12.2021**

Schemes being implemented by Zonal Cultural Centres (ZCCs)

- i. Award to Young Talented Artistes:** The Scheme "Young Talented Artists" is carried out to encourage and recognize the young talents especially in the field of rare art forms. Talented youngsters of the age group of 18-30 years are selected and given a onetime cash award of Rs. 10,000/-.
- ii. Guru Shishya Parampara:** This scheme envisages transmitting our valued traditions to the coming generations. Disciples are trained under veterans in art forms which are rare and vanishing. Rare and vanishing art forms of the region are identified and eminent exponents are selected to carry out the training programmes in 'Gurukula' tradition. The monthly remuneration for Guru – Rs. 7,500/-, Accompanist – Rs. 3,750/- and Pupils - Rs. 1,500/- each for the period of six month to maximum 1 year for one scheme. The names of the Gurus are recommended by the State Culture Departments.
- iii. Theatre Rejuvenation:** To promote theatre activities including stage shows and Production oriented workshops, etc., Honorarium up to Rs. 30,000/- per show excluding TA & DA is paid. The groups are finalized on the basis of their credentials as well as the merit of projects submitted by them.
- iv. Research & Documentation:** To preserve, promote and propagate vanishing visual and performing art forms, including folk, tribal and classical in the fields of music, dance, theatre, literature, fine arts etc. in print/ audio – visual media. The art form is finalized in consultation with State Culture Departments.
- v. Shilpgram:** To promote folk and tribal art and crafts of the zone by organizing seminar, workshops, exhibitions, craft fairs, design development and marketing support to the artisans living in the rural areas.
- vi. Octave:** To promote and propagate the rich cultural heritage of North East region comprising of eight States namely Arunachal Pradesh, Assam, Meghalaya, Mizoram, Sikkim, Nagaland, Manipur and Tripura, to the rest of India.
- vii. National Cultural Exchange Programme:** It can be termed as the lifeline of the Zonal Cultural Centers. Under this scheme, various festivals of performing arts, exhibitions, yatras etc are organized in member States. Artists from other zones/states are invited to participate in these programmes. Participation of artists from the zone in festivals held in other parts of the country are also facilitated. Zonal centres also participate in major festivals happening in member States by arranging performances during these festivals where large number of audience get chance to enjoy and understand art forms of other regions. These festivals provide opportunity to understand various cultures of our country.